

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 14690/2014

M/S.PANTALOON RETAIL (I) LTD.

Petitioner(s)

VERSUS

CHIEF CONTROLL.REV.AUTH.& ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

WITH

SLP(C) No. 36460/2012

(With appln.(s) for stay and appln.(s) for exemption from filing
O.T. and appln.(s) for permission to file additional documents and
Interim Relief and Office Report)

Date : 05/11/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Aabhas Parimal, Adv.

Mr. Shantanu Sagar, Adv.

Mr. Chandra Prakash, Adv.

For Respondent(s)

Mr. Abhinav Kr. Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

The pleadings are also complete.

Registry to process the matter for listing before the

Hon'ble Court, as per rules.

Signature Not Verified

Digitally signed by

Rupam Dhamija

Date: 2014.11.07

(PANKAJ BHANDARI)
Registrar

17:00:03 IST

Reason: